

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.04.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For Admission	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	A Murali Advocate Perikal Arjun	Pranee Infrastructur es Pvt Ltd	Shri Sampanth Kumar T k Advocate

ADVOCATE FOR PETITIONER/s:

ATUL MADHAVAN  
9677235700

*Adv. for Petitioner*



ADVOCATE FOR RESPONDENT/s:

*none present*

**ORDER**

Heard Shri Atul Madhavan, learned Counsel for Petitioner; None appeared for Respondent. Learned Counsel for Petitioner is not willing to argue the case. Post the case on ~~07.05.2019~~.

07.05.2019.

  
MEMBER (T)

  
MEMBER (J)

Shruthi

Verified

  
Court Officer